

**HIGH COURT OF TRIPURA
AGARTALA**

F. 4(37)-HC/Vol-I/ 2023/11067

Dated, Agartala, the 26th April, 2023

NOTIFICATION

Hon'ble the Chief Justice, High Court of Tripura has been pleased to nominate Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura (Member, High Court Computer Committee & Judge In-Charge, ICT including eCourts Project) to attend two days National Conference of 'Digitization and Paperless Courts' organized by High Court of Orissa on 6th and 7th of May, 2023 in Cuttack.

**By Order,
Sd/-
(Vishwajeet Pandey)
Registrar General**

F.4(37)-HC/Vol-I/2023/11068-77

Dated, Agartala, the 26th April, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
5. The LR & Secretary, Law, Government of Tripura, Agartala;
6. The Registrar (Admn.,P&M), High Court of Tripura, Agartala;
7. The System Analyst, Computer Section, High Court of Tripura, Agartala to upload the said Notification in the official website of the High Court of Tripura, Agartala;
8. Superintendent, Establishment Section, High Court of Tripura, Agartala;
9. Superintendent, Accounts Section, High Court of Tripura, Agartala.

Also copy for information to:

1. Registrar General, High Court of Orissa, Cuttack.

Registrar General